

CENTRAL ADMINISTRATIVE TRIBUNAL,
JABALPUR BENCH,
JABALPUR

Contempt Petition No. 58 of 2006
in Original Application No. 823 of 2004

Jabalpur, this the 1st day of February, 2007

Hon'ble Dr. G.C. Srivastava, Vice Chairman
Hon'ble Mr. A.K. Gaur, Judicial Member

Shri Niwas Verma,
S/o. Chhotelal Verma,
Aged about 40 years,
R/o. Wasin Purva,
Near Rani Talab, Rewa,
Distt. Rewa (MP).

Petitioner

(By Advocate – Shri S.P. Tripathi)

V e r s u s

1. Shri A.P. Mishra, Principal,
Kendriya Vidyalaya No. 1,
Civil Lines, Rewa (MP).
2. Shri R.S. Ram, Asstt.
Commissioner, Kendriya
Vidyalaya Sangathan Regional
Office, Jabalpur (MP).

Respondents

(By Advocate – Shri M.K. Verma)

O R D E R (Oral)

By A.K. Gaur, Judicial Member –

By means of this contempt petition the petitioner alleges that the order and direction passed by this Tribunal on 22.6.2005 has not been complied with by the respondents and the respondents are willfully disobeying the orders and directions of this Tribunal.

✓

2. Having heard the learned counsel for the parties and perusing the order dated 12.9.2006 passed by the respondents in compliance of the directions passed in OA No. 823 of 2004, we find that the respondents have not been ~~at all~~ ~~willfully~~ disobeyed the orders of the Tribunal. The order dated 12.9.2006 clearly specifies as under:

"It is, therefore, once again reiterated that the direction of the Tribunal will be complied in all earnest in future while recruiting Group 'D' for Kendriya Vidyalaya Rewa. With the issue of this memorandum, the representation dated 15.7.2005 of Sh. Srinivas Verma is disposed of."

3. In view of the decision rendered by the Hon'ble Supreme Court in V. Kanakarajan Vs. General Manager, South Eastern Railway & Ors. – AIR 1996 SC 2758 and 2000 (10) SCC 285 – Lalit Mathur Vs. L.A.M Rao, no case for contempt is made out and the same is accordingly, dismissed. Notices issued are discharged.

injourn
(A.K. Gaur)
Judicial Member

Final
(Dr. G.C. Srivastava)
Vice Chairman

"SA"

पृष्ठांकन सं ओ/व्या.....जबलपुर, दि.....
प्रतिजिलिपि लाये दिन –

- (1) सचिव, उच्च न्यायालय वार [स्टोरो] रामगत, जबलपुर
- (2) आवेदक श्री/महिला/कु के वारंसल Shri S.P. Tripathi
- (3) प्रत्यार्पी श्री/महिला/कु के वारंसल Shri. C.N. Verma
- (4) विधायक, लोकसभा, नामांकन विभाग,
सचिवा एवं आवश्यक कार्यालयों के लिए

उप रजिस्ट्रार

IS/26
on 6.2.07
g.

612